

39

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.08.2018.

PRESENT: 1 Hon'ble member (I) Shri Raieswara Rao vittanala
2. Hon'ble member (II) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CPNo.317/BB/2018	For hearing	Sec 252	Offshore Financial Service Limited	V. Sreedharan, CS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

39

PETITIONER/s: PRADEEP B KULKARNI
9986771214

Offshore Financial Services Limited

P. Kulkarni

DEVIKA SATHYANARAYANA
9620698482

RESPONDENT/s:

"

Sankar Gattav

ORDER

Heard Shri Pradeep B. Kulkarni; Ms. Devika Sathyanarayana, learned PCS for Petitioner Company.

The learned PCS for Petitioner Company is directed to file Affidavit of the Director of the Company, and also to file Amended Company Petition.

Post the case on 05/09/2018.

Amit
MEMBER (T)

Byju
MEMBER (J)